

CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI) : (a) Yes, Sir.

(b) So far 31 Hindi Teachers' Training College/institutes with Hindi medium have been established in non-Hindi speaking States of Andhra Pradesh 6, Orissa 3, Karnataka 8, Tamil Nadu 1, Kerala 5, Assam 1, Manipur 1, Mizoram 1, Nagaland 1, Gujarat 1, Maharashtra 1 and West Bengal 2 by State Governments/voluntary Hindi organisations with Central financial assistance.

Anomalies in Recruitment Rules for the Post of Joint Commissioner in KVS

*604 SHRI MUHIRAM SAIKIA:
DR. V. VENKATESH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there are anomalies in the existing recruitment rules for the post of Joint Commissioner in Kendriya Vidhyalaya Sangathan which are being reviewed by the Review Committee;

(b) whether some posts of Joint Commissioner which were lying vacant since their creation are proposed to be filled up, and

(c) if so, the justification for filling up these posts before removal of the anomalies?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P.SHAHI) : (a) to (c). The recruitment rules for the post of Joint Commissioner (Administration) and Joint Commissioner (Academic) have been framed keeping in view the functional requirement of the two posts. There is no anomaly in these recruitment rules.

The Review Committee has been set up to examine and make recommendations regarding functioning of Kendriya Vidyalaya Sangathan. Amendment to the recruitment rules is not one of the terms of reference.

Recruitment to fill up the vacant post of Joint Commissioner (Academic) is in process. Recruitment against various posts is a continuous process. The Government do not perceive the necessity of deferring recruitment to various available posts pending report of the review committee.

[*Translation*]

Proposal for Mandan Mishra Bharti Vishwavidyalaya

605. SHRI CHANDRA KISHORE PATHAK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Bihar Government has requested the Union Government to open Mandan Mishra Bharti Vishwavidyalaya; and

(d) if so, the action taken by Government in this regard?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P.SHAHI) : (a) No, Sir.

(b). Does not arise.

[*English*]

Conference on Forestry and Food Scarcity

*606 SHRI S.B. SIDNAL:
SHRI G.S. BASAVARAJU:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether a conference of experts consultants of FAO on forestry and food scarcity was held in Bangalore in February, 1988;

(b) if so, the organizers of the conference;

(c) the main decisions arrived at; and

(d) whether Government have considered those suggestions and if so, the follow-up action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R.ANSARI) : (a) An FAO Expert Consultation on Forestry and Food production/Security was held in Trivandrum and Bangalore between 7th and 20th February, 1988.

(b) This Consultation was organised by the Food and Agriculture Organisation of United Nations and hosted by the Government of India.

(c) and (d). The proceedings of the consultation have not been received.

Removal of Wrecks of Sunken Dredgers at Paradip Port

*607 SHRI CHINTAMANI JENA : Will the Minister of SUFACE TRANSPORT be pleased to state:

(a) the present capacity of paradip port for handling of large- size ships;

(b) whether the capacity has been reduced because of the wrecks of two sunken dredgers; and

(c) the action taken to remove the

wrecks and the progress made in this regard so far?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) Paradip Port has presently a capacity for handling ships upto draught of 11.9 mts. and Length Overall (LOA) of 230 mts.

(b) The permissible LOA of ships has been reduced from 260 mts. the 230 mts. because of the presence of wrecks of the sunken dredgers.

(c) A Korean firm which was awarded the contract for the removal of the wrecks has successfully completed the work.

Trauma Service Scheme in Hospitals of Capital

*608. SHRI PRAKASH CHANDRA:
SHRI MANIK REDDY:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is any proposal to start Trauma Service Scheme in all the hospitals of the Capital;

(b) if so, the names of the hospitals where such scheme is likely to be started;

(c) by what time this scheme will start functioning; and

(d) the funds allocated for this purpose?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHPARDE) : (a) to (d). Yes, Sir. The scheme known as Centralised Accident and Trauma Services, provided for setting up of an apex Centre and appropriate number of peripheral Centres